

THE HIGH COURT OF MEGHALAYA AT SHILLONG

NOTIFICATION

Dated, Shillong, the ___ July, 2018

No.HCM.II/13/Pt.I/2017/Estt/

Hon'ble Mr. Justice S.R.Sen,

Judge-in-Charge Juvenile Justice Committee, High Court of Meghalaya, is hereby pleased to set up a Juvenile Justice Secretariat in the High Court with the following officer (s) and staff to assist in matters pertaining to children and other issues under the Juvenile Justice Act which is to function with immediate effect.

Sl.No.	Name of the Officer and Staff	Duties Allotted
1	Smti. Anindita Y. Sarki, Deputy Registrar	To supervise the Juvenile Justice Secretariat in the High Court under supervision of the Registrar General and Joint Registrar-cum-Secretary to Hon'ble the Chief Justice.
2	Smti. A. Pyngrope, Senior Administrative Assistant	To assist in matters relating to Juvenile Justice in addition to her allotted duties.
3	Junior Administrative Assistant (Advertised Post)	To assist in matters relating to Juvenile Justice.

By order,

REGISTRAR GENERAL

Shillong, the 23rd July, 2018

Memo. No.HCM.II/13/Pt.I/2018/Estt/4052A

Copy to for information:

1. The Joint Registrar-cum-Secretary to Hon'ble the Chief Justice, High Court of Meghalaya.
2. The P.S to Hon'ble Mr. Justice S.R.Sen, Judge, High Court of Meghalaya.
3. The Director, Social Welfare Department with a request to distribute the same to other Members of the Juvenile Justice Committee from your Department.
4. The Member Secretary, Meghalaya State Legal Services Authority, Shillong.
5. The Superintendent of Police, East Khasi Hills District, Shillong.
6. The Principal Magistrate, Juvenile Justice Board, East Khasi Hills District, Shillong.
7. Smti. A.Y.Sarki, Deputy Registrar, High Court of Meghalaya, Shillong.
8. The System Analyst, High Court of Meghalaya, for uploading the same in the office website.
9. Smti.A. Pyngrope, SAA, High Court of Meghalaya, Shillong.
10. Office file.


REGISTRAR GENERAL